do take place bi-annually which is hosted alternatively by Border Security Force (BSF), India and Border Guard Bangladesh (BGB), Bangladesh.

- (b) and (c) During the recently held Director General BSF Director General BGB Level Border Co-ordination Conference from 20th 25th August 2014 at New Delhi, BSF has raised the points on the issue of illegal activities and on this, both sides agreed to exchange intelligence inputs and real time information. In this regard, BSF handed over the following list to BGB for taking necessary action at their end:
 - (i) List of 71 Indian Insurgent Groups (IIGs) camps in Bangladesh.
 - (ii) List of 06 IIGs leaders under detention in Bangladesh.
 - (iii) List of 216 Bangladesh drug smugglers.
 - (iv) List of 407 Bangladesh cattle smugglers.
 - (v) List of 21 Bangladesh gold smugglers.
 - (vi) List of 190 Bangladesh FICN racketeers.
 - (vii) List of 219 Bangladesh touts involved in human trafficking/Illegal Migration.
 - (viii) List of 60 Bangladesh criminals involved in attack/assault on BSF personnel.
 - (ix) List of 378 Bangladesh criminals involved in fence breach..

Incidents of rape of North-Eastern women

†1150. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that incidents of rape of North-Eastern women have increased over the years;
 - (b) if so, the details thereof; and
 - (c) the steps being taken/action taken by Government to check these incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) To (c) According to available information, rape case one each in Gurgaon and Bengaluru and eighteen in Delhi were reported in the current year upto 31st October, 2014. All such cases are duly investigated by the Police of the concerned State Government. In most of the cases, accused have been arrested. The Delhi Police has set up a Special Helpline No. 1093 w.e.f 14th February, 2014 to address to grievance of the citizens from North East living in Delhi. Bengaluru

[†]Original notice of the question was received in Hindi.

Police, Gurgaon Police and Mumbai Police have provided help line Nos. 09480801020, 0124-2301559 and 08976341108 respectively.

Advisories have been issued to all States and UTs on 14th May, 2012, 3rd June, 2013 and 5th Feb., 2014 directing them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary security measures to strictly follow the directions given in the advisories.

In order to deal with concerns of the people hailing from the North Eastern States living in different parts of the country, especially in the Metropolitan cities, a Committee was constituted on 5.2.2014 under the chairmanship of Shri M.P. Bezbaruah presently Member, North Eastern Council. The Committee submitted its report to the Ministry of Home Affairs in July, 2014. Follow up action has also been initiated to implement recommendations made by MP Bezbaruah Committee to address the concerns of the citizens of North Eastern States.

Increased Maoist activity in Malnad region of Karnataka

- 1151. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Malnad region of Karnataka is witnessing increased Maoist activities;
- (b) if so, whether the Karnataka Government has asked the Union Government for deployment of Combat Battalion for Resolute Action (CoBRA) on its border with Tamil Nadu and Kerala to fight extremism; and
 - (c) if so, the details of steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The CPI (Maoist) is making efforts to strengthen its base in Malnad region (comprising districts of Chikmagalur, Shimoga, parts of Udupi, Hassan and Dakshin Kannada) of Karnataka and the area around tri-junction of Tamil Nadu, Karnataka and Kerala. However, no incident of violence has been reported in the current year. The outfit formed its 'Western Ghats Special Zonal Committee' in early 2013 to pursue its plan in these areas. Movement of CPI (Maoist) cadres has been reported from the tri-junction region during the current year.

- (b) No formal written request has been received from the State Government of Karnataka regarding deployment of CoBRA battalion.
 - (c) Do not arise.